

HIGH COURT OF TRIPURA
AGARTALA

Order No. 101

Dated, Agartala, the 9th March, 2017

Hon'ble the Chief Justice has been pleased to direct that after preparation of Paper Book, notice shall invariably be served upon the concerned Advocate(s) without any delay for inspection and receipt of the Paper Book on payment of estimated cost to the Registry, wherever applicable. The concerned Superintendent of the Bench Section(s) is to ensure that such notice upon the Advocate(s) shall be served within a period of 7(seven) days from the date of receipt of the Paper Book from the Paper Book Section.

The Sr. Grade Translator-cum-I/C. Paper Book Section is to ensure that estimation of the cost of Paper Book and necessary service of the estimated Cost Notice upon the Advocate(s) shall be done within a period of 7(seven) days from the date of receipt of the case record, if not directed otherwise.

By Order,

Sd/-

(A. Debbarma)
Registrar (Judicial)

No.F. 40 (21)-HCT/BENCH/REGISTRY/2017/ 2219-41

March 9, 2017

Copy to: -

01. The Secretary, High Court Bar Association, Agartala;
02. The Secretary, Tripura Bar Association, Agartala;
03. The Advocate General, State of Tripura, Agartala;
04. The Asst. Solicitor General, Govt. of India, High Court of Tripura, Agartala;
05. The Public Prosecutor, High Court of Tripura, Agartala;
06. The Govt. Advocate, High Court of Tripura, Agartala;
07. The Registrar (Vigilance), High Court of Tripura, Agartala;
08. The Principal Secretary to the Hon'ble Chief Justice, High Court of Tripura, Agartala;
09. The Registrar (Admn., P&M), High Court of Tripura, Agartala;
10. The Joint Registrar, High Court of Tripura, Agartala;
11. The Deputy Registrar(s), High Court of Tripura, Agartala;
12. The Chief Librarian, High Court of Tripura, Agartala;
13. The Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala;
14. The Secretary attached with the Registrar General, High Court of Tripura, Agartala;
15. The Assistant Registrar(s), High Court of Tripura, Agartala;
16. The System Analyst, Computer Section, High Court of Tripura, Agartala. He is directed to upload this order in the official website of the High Court of Tripura;
17. The Librarian-cum-RO, High Court of Tripura, Agartala;
18. The Superintendent(s), High Court of Tripura, Agartala;
19. The Sr. Grade Translator-cum-I/c. Paper Book Section, High Court of Tripura, Agartala;
20. The Court Master(s), High Court of Tripura, Agartala;
21. All the Dealing Assistants, Bench Sections, High Court of Tripura, Agartala;
22. Notice Board of the Court-house; and
23. Order File.

(A. Debbarma)
Registrar (Judicial)